

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-205/2013/2704/A

From :- Smti. Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
Presiding Officer,
Industrial Tribunal, Dibrugarh.

Dated Guwahati the ¹¹ / April, 2025.

Sub:- **Restricted holiday.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2025/1011, dtd. 09.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 11.04.2025 till the morning of 22.04.2025.** The District & Sessions Judge, Dhubri, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-205/2013/ 2705-2706 /A, dated , 11-04-2025

Copy forwarded for information to:

1. The District & Sessions Judge, Dhubri.
2. The Project Manager, Gauhati High Court.

11.04.25.

JT. REGISTRAR (VIGILANCE)

[Signature]